

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/9036/2020**

This the 26<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Farooq Ahmad Lone (age 57 years) S/o Haji Ghulam Ahmad Lone R/o Baramulla – Kashmir & Anr. ....**Applicants**

(Advocate:- Mr. Altaf Haqani)

**Versus**

1. State of J&K through Commissioner/Secretary to Government PHE, Irrigation and Flood Control Department, Civil Secretariat, Srinagar. ....**Respondent**

(Advocate: Mr. Rajesh Thappa, DAG)

**O R D E R  
I O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicants has submitted that this T.A. has become infructuous.

2. In view of the submission made by the applicants' counsel, this T.A. is disposed of as having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil